

DIVISION BENCH

O-107

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/1610(KB)2018

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February,
2021, 10:30 A.M

Name of the Company	BETOKING LTD Vs. EDEN REAL ESTATES PVT LTD		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

1. Mr. Naveen Goel, Advocate] For the Financial Creditor
2. Mr. Rishi Bhatnagar, Advocate]
3. Mr. Nikunj Berlia, Advocate]

1. Mr. Jishnu Saha, Sr. Advocate] For the Corporate Debtor
2. Mr. Jishnu Chowdhury Advocate]
3. Mr. Soumabho Ghose, Advocate]
4. Ms. Riti Basu, Advocate]
5. Ms. Roshni Deepta Acharya, Adv.]
6. Mr. Ankur Singhi, Advocate]

ORDER

Mr. Naveen Goel, Ld. Counsel appears for the Financial Creditor. Mr. Jishnu Saha, Ld. Sr. Counsel alongwith other Ld. Counsel appears for the Corporate Debtor.

2. Due to paucity of time, list this matter for hearing and disposal on 01.03.2021.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)